

30.

22.11.2002

MA-2597/2002 In  
OA-2031/2002

Present: Shri Ajesh Luthra, learned counsel for  
the applicant

Time is prayed for extension of time of the order passed by this Tribunal on 2.8.2002 in OA-2031/2002. For the reasons explained, the time is extended by four months from today. The applicant is intimated of the present order.

MA-2597/2002 is disposed of.

V.K. Majotra

(V.K. Majotra)  
Member (A)

V.S. Aggarwal

(V.S. Aggarwal)  
Chairman

cc.